IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

Appeal No.108/ND/2018

IN THE MATTER OF:

Terawise Consultants (P) Ltd.

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 05.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 07.3.2018, failing which, the petition will be dismissed for non-prosecution.

List on 07.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit